

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 98 of 2019**

**IN THE MATTER OF:**

**Next Education India Pvt. Ltd.**

**...Appellant**

**Versus**

**K12 Techno Services Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant: Mr. Amit Sibal, Sr. Advocate with Mr. Kumar Sudeep, Mr. Pawan Kumar and Mr. Saksham Dhingra, Advocates.**

**For Respondent: Mr. Debal Banerji, Sr. Advocate with Mr. Sauraj Kaushik and Mr. Sanjay Nuli, Advocates.**

**ORDER**  
**(Through Virtual Mode)**

**25.09.2020:** List the appeal 'for hearing' on **15<sup>th</sup> October, 2020 at 2:00 PM.**

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Justice Venugopal M.]**  
**Member (Judicial)**

**[Shreesha Merla]**  
**Member (Technical)**

*am/gc*